

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4452/2021**

This the 19<sup>th</sup> day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Rubeena Akhter (Age: 29 years), D/o Mohammad Akbar Lone, R/o Dard Harie (Khargund) Teh. & Distt. Kupwara.

....Applicant

(Advocate: Mr. Sheikh Manzoor)

Versus

Mr. Bashir Ahmad Bhat, Director Social Welfare Department, Kashmir, Old Secretariat, Srinagar and 2 ors.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

This T.A. (T.A. No. 62/4452/2021) is referable to CPW No. 346 of 2012 and pertains to Anganwadi Worker. This Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*